AISHWARYA MOHAN GAHRANA

Interim Resolution Professional IBBI/IPA-002/IP-N00135/2017-18/10351

KAGAZ PRINT-N-PACK INDIA PVT LTD

CIN: U74899DL1994PTC057191 Under Corporate Insolvency Resolution Profess

KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED

LIST OF CREDITORS

As on 9 August 2022

[Note: the list of creditors verified as on 26 March 2022 was firstly amended on 26 April 2022 due to withdrawal of claim by Financial Creditors IndusInd Bank Limited and also due to inclusion of operational Creditors. It was thereafter re-constituted on 15 May 2022 due to inclusion of operational creditors]

SI.	Name of	Amount	Amount of	The security interest, if any, in		
No.	Creditor	Claimed by	claim	respect of such claims		
		Creditor	Admitted			
1	Indusind Bank	NIL	NIL	Hypothecation of Vehicle Eicher		
	Limited	(Claim	(Claim	10.95 F HSD 16Ft HR63		
	(Financial	withdrawn	withdrawn	D3078Truck under Loan		
	Creditor)	after	after	Agreement No. HDG00518L		
		approval)	approval)	(Claim was originally approved		
				for ₹ 2,47,147.56)		
Operational Creditors						
1	Epic Advisors	2,95,000.00	2,95,000.00	NIL		
	Private Limited					
2	GA &	1,05,700.00	1,05,700.00	NIL		
	Associates					
	Company					
	Secretaries LLP					
3	Lawmax	4,72,000.00	4,72,000.00	NIL		
	Through its					
	Proprietor Mr					
	Kamall Ahuja					
4	Lawmax	3,50,000.00	3,50,000.00	NIL		
	Merchant					

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	Services Private			
	Limited			
5	Himanshu	2,19,41,271.00	81,93,330.00	NIL
	Paper Private			
	Limited			
6	Madhu	29,89,334.00	29,89,334.00	NIL
	Buildtech			
	Private Limited			
7	Power2sme	32,08,654.00	17,57,514.00	NIL
	Private Limited			
8	Neeraj Paper	49,53,414.00	19,96,634.00	NIL
	Marketing			
	Limited			
	TOTAL		1,61,59,512.00	
	Operational			
	Creditors			

Note:

- 1. As per the public announcement, the last date to receive the claims under Regulation 12(1) was 14 March 2022.
- 2. A creditor, who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date.
- 3. The List of creditors shall be updated as and when claims received and verified.

Date: 9 August 2022

FOR KAGAZ PRINT-N-PACK INDIA PVT LTD

Place: New Delhi

Andrew

AISHWARYA MOHAN GAHRANA

Interim Resolution Professional Email: cirp.kagazpp@gmail.com